

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1985
ANSWERED ON:29.11.2007
TRANSPARENCY IN AWARDING KIOSKS CONTRACTS
Owaisi Shri Asaduddin

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received representations about irregularities in awarding the contracts for kiosks at various railway stations;
- (b) if so, the present procedure being followed in awarding kiosk contracts at various railway stations;
- (c) whether the procedure for awarding such contracts is transparent; and
- (d) if not the corrective steps being taken by the Railways to bring transparency in procedure of awarding contracts for kiosks?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) and (b) : No, Sir. The procedure followed for awarding kiosks like catering stall and trolleys at Railway Stations by Indian Railway Catering and Tourism Corporation (IRCTC) and Zonal Railways are transparent. While Indian Railway Catering and Tourism Corporation (IRCTC) follows two packet tender system for awarding all contracts, Zonal Railways follow the method of selection of licensees through the process of press notification followed by selection by a committee of officers comprising of Commercial, Finance & one from any other department.
- (c) : Yes, Sir.
- (d) : Does not arise.